

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/01/KOB/2023
SECTION	241,242 C/ACT
NAME OF PARTIES	INKEL LTD V/S SEGURO FOUNDATIONS AND STRUCTURES PVT LTD & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ANWIN GOPAKUMAR, ADITYA VENUGOPALAN, NIKITHA SUSAN PAULSON, MAHESH CHADRAN, SHALLET K SAM, SARANYA BABU.
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, ANU BALAKRISHNAN, ANGEL SHAJI, AKHIL SURESH, PHILIP MATHEW, JINAN K R.

Office
Notes

14 FEB 2024

ORDER

IA(C/ACT)/31/KOB/2023 in CP(C/ACT)/01/KOB/2023

List this matter for further consideration on **08.04.2024**.

CP(C/ACT)/01/KOB/2023

Petitioner is represented by Learned Counsel, Mr. Aditya Venugopalan.
Learned Counsel, Mr. Akhil Suresh appears on behalf of the Respondents.

Both parties are directed to file convenience compilation of the present petition along with each connected IAs narrating briefly with supporting judgements on which parties wants to relied upon. The convenience compilation should not be beyond 5 to 10 pages. Let the same be done within a period of three weeks.

List this matter for further consideration on **08.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**